

**Avoidance of Double Taxation
Agreements**

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750. { Shri N. E. Munisamy:
Dr. Ram Smbhag Shagh:
Shri Damani:
Shri Raghunath Singh:
Shri Jhunjhunwala:

Will the Minister of Finance be pleased to state:

(a) whether it is a fact that negotiations are being held with the representatives of the Governments of the U.K. and West Germany regarding avoidance of double taxation; and

(b) if so, whether the negotiations have concluded?

The Deputy Minister of Finance (Shri B. E. Bhagat) (a) Yes, Sir.

(b) No, Sir.

Shri N. E. Munisamy: What are the points on which agreement has been reached and may I know whether any points have been left over for future consideration and, if so, what they are?

Shri B. E. Bhagat: The matter is still under negotiation. No final agreement has been arrived at. As soon as an agreement is arrived at, I shall lay a copy of the agreement on the Table of the House

Shri N. E. Munisamy: Have the Government entered into an agreement with other countries and, if so, may I know what those countries are and whether they are able to invest their funds in India as an incentive for starting industries?

Mr. Speaker: The question relates only to UK and West Germany.

Shri N. E. Munisamy: I want to know whether any other agreement with any other country has been arrived at and, if so, what that country or those countries are.

Mr. Speaker: That does not arise out of this question.

Secret Ballot for Elections

*761. Shri Harish Chandra Mathur: Will the Minister of Law be pleased to state whether any steps have been taken to make the ballot to Rajya Sabha and State Legislative Councils secret by sealing or covering the number printed on the back of the ballot papers as was done in 1956 for elections in Rajasthan as a special case?

The Deputy Minister of Law (Shri Hajarnavis): Yes, Sir. The Election Commission have issued instructions to all Chief Electoral Officers to adopt the method of effectively covering up the serial number on the back of ballot papers at elections to the Rajya Sabha and at elections to State Legislative Councils from Local Authorities Constituencies and by the members of the Legislative Assemblies

Shri Harish Chandra Mathur: May I know when these new instructions were issued and when the new practice has been followed?

Shri Hajarnavis: The instructions were issued on 2nd April, 1956.

Geological Survey of Ratnagiri

*762. Shri Assar: Will the Minister of Steel, Mines and Fuel be pleased to state:

(a) whether it is a fact that the proposed Geological Survey of Ratnagiri District (Bombay-State) has been suspended; and

(b) if so, the reasons therefor?

The Minister of Mines and Oil (Shri K. D. Malaviya): (a) No, Sir.

(b) Does not arise.

Shri Assar: May I know what grade of iron ore is available in Ratnagiri district?

Shri K. D. Malaviya: I do not know, just now.